High Court of Karnataka,
Bengaluru,
Dated: 7th January 2020

NOTIFICATION NO.HCBB – 06 / 2020

In modification of earlier Notification No. HCBB – 312/2019 dated 20th December 2019, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below with effect from Wednesday the 8th January 2020:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Ravi Malimath	2
3	Hon'ble Mrs. Justice B.V.Nagarathna	3
4	Hon'ble Mr. Justice S.N.Satyanarayana	4
5	Hon'ble Mr. Justice Aravind Kumar	5
6	Hon'ble Mr. Justice Alok Aradhe	6
7	Hon'ble Mrs. Justice S.Sujatha	8
8	Hon'ble Mr. Justice B.Veerappa	9
9	Hon'ble Mr. Justice P.S.Dinesh Kumar	11
10	Hon'ble Mr. Justice P.B.Bajanthri	12
11	Hon'ble Mr. Justice K.Somashekar	13
12	Hon'ble Mr. Justice Sreenivas Harish Kumar	15
13	Hon'ble Mr. Justice John Michael Cunha	16
14	Hon'ble Mr. Justice B.A.Patil	17
15	Hon'ble Mr. Justice N.K.Sudhindrarao	18
16	Hon'ble Mr. Justice Krishna S.Dixit	20
17	Hon'ble Mr. Justice R.Devdas	22

18	Hon'ble Mr. Justice B.M.Shyam Prasad	23
19	Hon'ble Mr. Justice S.Sunil Dutt Yadav	24
20	Hon'ble Mr. Justice Mohammad Nawaz	25
21	Hon'ble Mr. Justice H.T.Narendra Prasad	26
22	Hon'ble Mr. Justice Ashok G. Nijagannavar	27
23	Hon'ble Mr. Justice H.P.Sandesh	28
24	Hon'ble Mr. Justice K.Natarajan	29
25	Hon'ble Mr. Justice P.G.M.Patil (from 3rd February 2020)	30
26	Hon'ble Mr. Justice N.S.Sanjay Gowda	35
27	Hon'ble Ms. Justice Jyoti Mulimani (upto 31st January 2020)	36
28	Hon'ble Mr. Justice Nataraj Rangaswamy	37
29	Hon'ble Mr. Justice Hemant Chandangoudar	38 (Near Court Hall No.2)
30	Hon'ble Mr. Justice M.I.Arun	will be assigned when required
31	Hon'ble Mr. Justice E.S.Indiresh	will be assigned when required
32	Hon'ble Mr. Justice Ravi V Hosmani	will be assigned when required

By Order of Hon'ble The Chief Justice,

Sd/-

Date: 07.01.2020 **Registrar (Judicial)**

HIGH COURT OF KARNATAKA AT BENGALURU
ARRANGEMENT OF SITTINGS OF
HON'BLE THE CHIEF JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM WEDNESDAY THE 8TH JANUARY 2020

Priority will be given to old cases
Part A

Sl. No.	SITTINGS AND SUBJECTS	COURT HALL
1	**Hon'ble The Chief Justice &** **Hon'ble Mr. Justice Hemant Chandangoudar** Writ Petitions (PIL), Writ Petitions pertaining to Green Bench (PIL) and Writ Petitions pertaining to Green Bench - Preliminary Hearing/Admissions, Orders and Hearing Writ Appeals pertaining to Green Bench - Preliminary Hearing/Admissions, Orders and Hearing RERA Appeals - Preliminary Hearing/Admissions, Orders and Hearing Writ Appeals of 2020 - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions arising under Pollution Control and Environmental Protection Acts and Rules and other Laws concerning Environment - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	1
2	**Hon'ble Mr. Justice Ravi Malimath &** **Hon'ble Mr. Justice M.I.Arun** Writ Appeals from 2017 to 2019 - Preliminary Hearing/Admissions, Orders and Hearing	2

	Criminal Appeals (against Conviction) (except the appeals upto the year 2016 where accused are on bail) (Division Bench matters) - Admissions, Orders and Hearing Criminal Referred Cases - Admissions, Orders and Hearing CCC (Civil) upto 2018 - Admissions, Orders and Hearing Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under the Goonda Act, 1985 - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	
3	**Hon'ble Mrs. Justice B.V.Nagarathna &** **Hon'ble Ms. Justice Jyoti Mulimani** **(upto 31st January 2020)** **Hon'ble Mrs. Justice B.V.Nagarathna &** **Hon'ble Mr. Justice P.G.M.Patil** **(from 3rd February 2020)** Writ Appeals from 2013 to 2016 - Preliminary Hearing/Admissions, Orders and Hearing- Regular First Appeals (Division Bench Matters) from 2018 - Admissions, Orders and Hearing Miscellaneous First Appeals (MC/FC) (Division Bench Matters) - Admissions, Orders and Hearing Arbitration and Civil Referred Cases - Admissions, Orders and Hearing Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Hearing	**3**

	Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Hearing Specially assigned cases	
4	**Hon'ble Mr. Justice S.N.Satyanarayana & Hon'ble Mr. Justice H.P.Sandesh** Criminal Appeals (against Acquittal) - Admissions, Orders and Hearing Criminal Appeals (against Conviction upto the year 2016 where accused are on bail) (Division Bench matters) - Admissions, Orders and Hearing Miscellaneous First Appeals (except MC/FC) (Division Bench Matters) from 2017 - Admissions, Orders and Hearing Writ Petitions (KSAT/CAT) - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	**4**
5	**Hon'ble Mr. Justice Aravind Kumar & Hon'ble Mr. Justice E.S.Indiresh** Writ Appeals upto 2012 - Preliminary Hearing/Admissions, Orders and Hearing GTA, Sales Tax Revision Petitions, Civil Petitions (Tax and Excise) and other Tax Revision Petitions References and Appeals (Division Bench matters) - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing/Admissions, Orders and Hearing	**5**

	Writ Petitions (Edn-Med-Adm) - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions (CESTAT) - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961 - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions (Lokayukta) - Preliminary Hearing/Admissions, Orders and Hearing Referred Writ Petitions and Writ Petitions not assigned to any other Division Bench - Preliminary Hearing/Admissions, Orders and Hearing Regular First Appeals (Division Bench Matters) upto 2015 - Admissions, Orders and Hearing CCC (Civil) from 2019 - Admissions, Orders and Hearing CCC (Criminal) - Admissions, Orders and Hearing Commercial Appeals and Commercial Applications - Preliminary Hearing/Admissions, Orders and Hearing Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	
6	**Hon'ble Mr. Justice Alok Aradhe &** **Hon'ble Mr. Justice Ravi V Hosmani** Regular First Appeals (Division Bench Matters) 2016 and 2017 - Admissions, Orders and Hearing	**6**

	Miscellaneous First Appeals (except MC/FC) (Division Bench Matters) upto 2016 - Admissions, Orders and Hearing ITA (Division Bench matters) -Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	
7	**Hon'ble Mrs. Justice S.Sujatha** Writ Petition (Service and Labour) - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	**8**
8	**Hon'ble Mr. Justice B.Veerappa** Writ Petitions (CS, KLR, LR, KVOA and KLRA) - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions (Service) filed by the Judicial Officers - Preliminary Hearing/Admissions, Orders and Hearing Miscellaneous First Appeals (MVC & WC/ECA) upto 2010 - Admissions, Orders and Hearing Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration And Conciliation Act, 1996 - Admissions, Orders and Hearing Specially assigned cases	**9**
9	**Hon'ble Mr. Justice P.S.Dinesh Kumar** Writ Petitions (GM) - Preliminary Hearing/Admissions, Orders and Hearing	**11**

	Writ Petitions (Service) filed by the employees/Officers of the High Court and other Courts - Preliminary Hearing/Admissions, Orders and Hearing Miscellaneous First Appeals (MVC & WC/ECA) of 2011 and 2012 - Admissions, Orders and Hearing Specially assigned cases	
10	**Hon'ble Mr. Justice P.B.Bajanthri** Writ Petitions (Education) - Preliminary Hearing/Admissions, Orders and Hearing Regular First Appeals from 2017 - Admissions, Orders and Hearing Intellectual Property Rights Cases including Referred Original Suits - Admissions, Orders and Hearing Miscellaneous First Appeals (MVC & WC/ECA) of 2018 - Admissions, Orders and Hearing Execution First Appeals (Single Judge matters) - Admissions, Orders and Hearing Specially assigned cases	**12**
11	**Hon'ble Mr. Justice K.Somashekar** Criminal Appeals upto 2016 - Admissions, Orders and Hearing Specially assigned cases	**13**

12	**Hon'ble Mr. Justice Sreenivas Harish Kumar** Regular First Appeals upto 2011 - Admissions, Orders and Hearing Miscellaneous First Appeals (MVC & WC/ECA) from 2019 - Admissions, Orders and Hearing Specially assigned cases	**15**
13	**Hon'ble Mr. Justice John Michael Cunha** Criminal Petitions (u/s 438 and 439 Cr.P.C.) - Admissions, Orders and Hearing Criminal Appeals of 2017 - Admissions, Orders and Hearing Specially assigned cases	**16**
14	**Hon'ble Mr. Justice B.A.Patil** Criminal Petitions (u/s 482 Cr.P.C.) and WPs under Article 226/227 r/w Sec. 482 Cr.P.C. from 2015 - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	**17**
15	**Hon'ble Mr. Justice N.K.Sudhindrarao** Regular First Appeals of 2012 and 2013 - Admissions, Orders and Hearing Miscellaneous First Appeals (MVC & WC/ECA) of 2013 - Admissions, Orders and Hearing Regular Second Appeals from 2008 to 2011 - Admissions, Orders and Hearing Specially assigned cases	**18**

16	**Hon'ble Mr. Justice Krishna S. Dixit** Writ Petitions (GM-CPC) - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions (Tax, Excise and GM-KEB) and Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	**20**
17	**Hon'ble Mr. Justice R.Devdas** Writ Petitions (LA and BDA) - Preliminary Hearing/Admissions, Orders and Hearing Regular Second Appeals from 2018 - Admissions, Orders and Hearing Miscellaneous Second Appeals - Admissions, Orders and Hearing Execution Second Appeals (Single Judge matters) - Admissions, Orders and Hearing Miscellaneous First Appeals (MVC & WC/ECA) of 2016 - Admissions, Orders and Hearing Civil Petitions - Admissions, Orders and Hearing HRRPs & LRRPs - Admissions, Orders and Hearing RPFC - Admissions, Orders and Hearing Specially assigned cases	**22**

18	**Hon'ble Mr. Justice B.M.Shyam Prasad** Writ Petitions (ULC and MV) - Preliminary Hearing/Admissions, Orders and Hearing Miscellaneous First Appeals (except MVC & WC/ECA) - Admissions, Orders and Hearing Regular Second Appeals upto 2007 - Admissions, Orders and Hearing Probate and Succession matters and TOS - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	**23**
19	**Hon'ble Mr. Justice S.Sunil Dutt Yadav** Regular Second Appeals 2014 and 2015 - Admissions, Orders and Hearing Writ Petition (LB) - Preliminary Hearing/Admissions, Orders and Hearing Civil Revision Petitions - Admissions, Orders and Hearing Company Petitions, Company Applications - Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	**24**
20	**Hon'ble Mr. Justice Mohammad Nawaz** Criminal Appeals from 2019 - Admissions, Orders and Hearing Specially assigned cases	**25**

21	**Hon'ble Mr. Justice H.T.Narendra Prasad** Miscellaneous First Appeals (MVC & WC/ECA) of 2015 - Admissions, Orders and Hearing Writ Petitions (APMC, SC/ST, HRC, KDR and Cinema) -Preliminary Hearing/Admissions, Orders and Hearing Specially assigned cases	**26**
22	**Hon'ble Mr.Justice Ashok G. Nijagannavar** Criminal Petitions (u/s 482 Cr.P.C.) and WPs under Article 226/227 r/w Sec. 482 Cr.P.C. upto 2014 - Preliminary Hearing/Admissions, Orders and Hearing Criminal Appeals of 2018 - Admissions, Orders and Hearing Miscellaneous First Appeals (MVC & WC/ECA) of 2014 - Admissions, Orders and Hearing Specially assigned cases	**27**
23	**Hon'ble Mr. Justice K.Natarajan** Criminal Revision Petitions - Admissions, Orders and Hearing Specially assigned cases	**29**
24	**Hon'ble Mr. Justice N.S.Sanjay Gowda** Miscellaneous First Appeals (MVC & WC/ECA) of 2017 - Admissions, Orders and Hearing Regular Second Appeals 2016 and 2017 - Admissions, Orders and Hearing Specially assigned cases	**35**

25	**Hon'ble Mr. Justice Nataraj Rangaswamy** Regular First Appeals of 2014, 2015 and 2016 - Admissions, Orders and Hearing Regular Second Appeals 2012 and 2013 - Admissions, Orders and Hearing Specially assigned cases	**37**

Part B

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters mentioned against their names whenever Their Lordships sit Single:

Sl. No.	**Names of the Hon'ble Judges**	**Subjects**
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC) – upto 2016
2	Hon'ble Mr. Justice Ravi Malimath	Criminal Appeals - Admissions, Orders and Hearing
3	Hon'ble Mrs. Justice B.V.Nagarathna	Writ Petition (GM-CPC) – Preliminary Hearing in 'B' Group and Hearing
4	Hon'ble Mr. Justice S.N.Satyanarayana	Writ Petition (KLR) – Preliminary Hearing in 'B' Group and Hearing
5	Hon'ble Mr. Justice Aravind Kumar	Writ Petition (GM) – Preliminary Hearing in 'B' Group and Hearing
6	Hon'ble Mr.Justice Alok Aradhe	Writ Petition (GM-CPC) – Preliminary Hearing in 'B' Group and Hearing

7	Hon'ble Mr. Justice H.P.Sandesh	Regular Second Appeals – Admissions, Orders and Hearing
8	Hon'ble Mr. Justice P.G.M.Patil (from 3rd February 2020)	Criminal Revision Petitions - Admissions and Hearing
9	Hon'ble Ms. Justice Jyoti Mulimani (upto 31st January 2020)	Regular First Appeals - Admissions, Orders and Hearing
10	Hon'ble Mr. Justice Hemant Chandangoudar	Regular Second Appeals – Admissions, Orders and Hearing
11	Hon'ble Mr. Justice M.I.Arun	Miscellaneous First Appeals (MVC) - Admissions, Orders and Hearing
12	Hon'ble Mr. Justice E.S.Indiresh	Regular First Appeals - Admissions, Orders and Hearing
13	Hon'ble Mr. Justice Ravi V Hosmani	Regular Second Appeals - Admissions, Orders and Hearing

NOTES:

1. Memos for urgent Preliminary Hearing/Admission and Orders, shall be moved only before the concerned Hon'ble Benches.
2. **Five year old cases of all categories, and the cases in which further proceedings of trial are stayed, will be taken up for disposal on priority basis.**
3. **The cases wherein either the investigation or the registration of the FIR or the proceedings before the Trial Court at the threshold or at the stage of framing of charge etc. have been stayed by exercising power either under Article 226 of the Constitution of India or under Section 482 of the Code of Criminal Procedure, 1973, shall be separately notified and taken up on priority basis, in view of the order of the Hon'ble Supreme Court of India Dt 14.7.2011 in SLP (Crl.)Nos.1581-1589 of 2009 (Imtiyaz Ahmed vs. State of UP and Others).**
4. **Advocates and Parties are requested to note that, in view of the order of the Hon'ble Supreme Court of India dated 28.03.2018 in Criminal Appeal Nos.1375-76/2013, (Asian Resurfacing of Road Agency Pvt. Ltd and another Vs. Central Bureau of Investigation), in all pending cases where stay against proceedings of a civil or criminal trial is operating/granted, the same will come to an end on expiry of six months from the date of order unless the Roster Bench extends the stay order by a speaking order.**

5. **Advocates/Parties are requested not to seek adjournments in priority matters including the Criminal cases in which accused is in custody and the cases under the Prevention of Corruption Act.**
6. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
7. Unless ordered otherwise, all Single Judge/Division Bench part heard matters will remain with, and shall be disposed of, by the same Benches.
8. Unless otherwise ordered, Special Division Benches (except Full / Larger Benches) will meet for part heard matters only on Friday during post-lunch session.
9. Unless otherwise ordered, Hon'ble Judges sitting in Division Benches will sit single for assigned and part heard matters on Friday during post-lunch session.
10. Advocates/Parties are requested to file paper books in pending Civil Appeals.

By Order of Hon'ble The Chief Justice,

Sd/-

Date: 07.01.2020 **Registrar (Judicial)**